

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
"M/s. RAJGURU DEVELOPERS PRIVATE LIMITED"
OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS								
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s. Rajguru Developers Private Limited PAN – AADCM5996M CIN: U51909MH2001PTC133003						
2.	Address of the registered office of the corporate debtor (as per MCA records)	139, Seksaria Chambers, 2nd floor, Nagindas Master road, Fort, Mumbai – 400001, Maharashtra						
3.	URL of website	The corporate debtor has no website of its own						
4.	Details of place where majority of fixed assets are located	Project " Raj Altezza " situated at Ambika Nagar, J.N. Road, Near Apna Bazar, Mulund (W), Mumbai – 400080. The above and the other assets of the corporate debtor are situated at Mulund West, Mumbai. The CD has undertaken the development of two slum-rehabilitation projects. It has 2 LOI(s) from Slum-Rehabilitation Authority in its name for development of slum-projects at Mulund West, Mumbai.						
5.	Installed capacity of main products/ services	The corporate debtor is engaged in the development of slum-rehabilitation projects in Mulund West, Mumbai.						
6.	Quantity and value of main products/ services sold in last financial year.	The financial statements after 31 st March, 2019 are not available.						
7.	Number of employees/ workmen	Two employees						
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	May be obtained by sending an email to cirp.rajgurudpl@gmail.com						
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<table border="1"> <thead> <tr> <th>S.no.</th> <th>Parameters</th> <th>Eligibility criteria</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Initial Deposit of Money to submit Expression of Interest</td> <td>Nil</td> </tr> </tbody> </table>	S.no.	Parameters	Eligibility criteria	1.	Initial Deposit of Money to submit Expression of Interest	Nil
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1.	Initial Deposit of Money to submit Expression of Interest	Nil						



(Handwritten signature)

		2.	Tangible Net Worth
			Rs. 10,00,00,000/- (Rs. Ten Crores)
		The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.rajgurudpl@gmail.com	
10.	Last date for receipt of expression of interest	09-10-2024	
11.	Date of issue of provisional list of prospective resolution applicants	19-10-2024	
12.	Last date for submission of objections to provisional list	24-10-2024	
13.	Date of Issue of final list of prospective resolution applicant	03-11-2024	
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	08-11-2024	
15.	Last date of Submission of resolution Plans (Min 30 days)	08-12-2024	
16.	Process email id to submit Expression of Interest	cirp.rajgurudpl@gmail.com (Communication to any other email ID will not be entertained)	



(Handwritten Signature)

Shekhar Arvind Parkhi

IRP of M/s Rajguru Developers Private Limited

IBBI Regn No. IBBI/PA-001/IP-P-02494/2021-2022/13801

AFA valid till: 08-10-2024

Registered address - A-904, Malpani Vivanta, Laxman Nagar, Behind Baner D-Mart, Balewadi,

Pune-411045 Maharashtra.

Email- cirp.rajgurudpl@gmail.com

Place: Mumbai

Date: 24-09-2024